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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)No.229/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

| | | | |
|---------------------|--|-----------------------------|---------------------|
| Name of the Company | | Reward Consultants Pvt Ltd. | |
| Under Section | | 230-232 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CA. SHASHI, ALARMA PETITIONER

ORDER

Ld. Pr. C.A for the petitioner made a request for adjournment.

Prayer is allowed.

List the matter on 09/11/2017.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(Vijai Pratap Singh)
Member (J)